

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
(DEPARTMENT OF REVENUE)
NEW DELHI: DATED THE 12th DECEMBER, 1978.

C O R E I G E N D U M
N O T I F I C A T I O N
(I N C O M E - T A X)

No. 2011 (F.NO. 197/58/77-IT(AI): In exercise of the powers conferred by clause (iv) of sub-section (23C) of section 10 of the Income-tax Act, 1961 (43 of 1961), the Central Government hereby amends its Notification No. 2209 (F.NO. 197/58/77-IT(AI)) dated 4th March, 1978 as under:-

FOR

"Indian Naval Association Fund"

READ

"Indian Naval Amenities Fund".

Sd/-
(M. SHASTRI)

UNDER SECRETARY TO THE GOVERNMENT OF INDIA

To
The Manager,
Government of India Press,
Ring Road, Mayapuri Industrial Area,
(Near Rajouri Garden), New Delhi.

Copy to:-

1. Shri T.K.Chatterjee, Commander, I.N.Treasurer, I.N.Amenities Fund, Naval Headquarters, New Delhi, with reference to his letter dated 12th October, 1978.
2. Commissioner of Income-tax, Delhi-II, New Delhi, with reference to Department's Notification No. 2209 (F.NO. 197/58/77-IT(AI)) dated 4.3.78 and his letter No. CIT. II/14/77/12975 dt. 5.12.77.
3. All Commissioners of Income-tax.
4. Directors of Inspection (IT)/(IAS)/(P&ER)/(Inv.), New Delhi.
5. Director of O&M Services (Income-tax), 1st Floor, Alwan-e-Ghalib, Mata Sundri Lane, New Delhi (5 copies).
6. All Officers & Sections of I.T. Wing of C.B.D.T., New Delhi.
7. Comptroller & Auditor General of India, New Delhi (20 copies).
8. Bulletin Section of Dte. of Ins. (R&P), New Delhi (5 copies).
9. Director of Training, IAS (Direct Taxes), Wankar College, Nagpur (5 copies).
10. Shri M.B.Rao, Joint Secy., Ministry of Law, Justice and Co. Affairs (Department of Legal Affairs), New Delhi.

Sd/-
(M. SHASTRI)

UNDER SECRETARY TO THE GOVERNMENT OF INDIA

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H. S. Sharma
ASSISTANT DIRECTOR (R&P).

* SHARMA *